

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

ORIGINAL APPLICATION NO. 181/00545/2018

Friday this the 29th day of June, 2018

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Nafeesabi.C, Aged 58 years
W/o.Khalid M.C
Auxiliary Nursing Midwife, Indira Gandhi Hospital
Kavaratti, UTL
Residing at: Chuthakuli (H), Karavatti-682 555
Union Territory of Lakshadweep

... **Applicant**

[By Advocate Mr.T.C.G Swamy]

V.

1. The Administrator, Union Territory of Lakshadweep
Kavaratti – 682 555
2. The District Health Officer, Lakshadweep District Panchayat
(Department of Health Services)
Kavaratti – 682 555, Union Territory of Lakshadweep
3. The President-cum-Chief Councillor
District Panchayat, Kavaratti – 682 555, UTL
4. Smt.P.P.Kadeeshomma
Auxiliary Nursing Midwife, Primary Health Centre
Kiltan Island, Kiltan-682 558,
Union Territory of Lakshadweep

... **Respondents**

(By Advocate Mr.S.Manu)

This application having been finally heard on 29.6.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

BY HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Learned standing counsel for the Lakshadweep Administration submitted a copy of the representation made by the applicant on 26.6.2018 to Secretary (Health), Union Territory of Lakshadweep requesting for canceling the present transfer order under challenge. Counsel on both sides submit that they will be

satisfied if a direction is issued to the respondents by this Tribunal for expeditious consideration and disposal of the said representation. We direct the Competent Authority to consider the representation on merits and dispose of the same as early as possible and in any case within 30 days of the date of receipt of a copy of this order.

3. The Original Application is disposed of as above. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A-1 - A true copy of Office Order bearing F.No.20/2/83-2013-DHS(DP)5 dated 12.6.2018, issued by the 2nd respondent

Annexure A-2 - A true copy of certificate dated 9.11.2012, issued by the Consultant Radiologist, Baby Memorial Hospital Ltd., at Calicut in favour of the applicant

Annexure A-3 - A true copy of Discharge Summary issued by the Department of Cardiology in the Medical Trust Hospital, Kochi in favour of the applicant's husband

Annexure A-4 - A true copy of certificate dated 6th March 2017 issued by the Lisie Hospital, at Kochi in favour of the applicant

Annexure A-5 - A true copy of certificate dated 16.3.2017 issued by the Medical Superintendent, IGH Hospital, Kavaratti, in favour of the applicant

Annexure A-6 - A true copy of certificate dated 2.3.2017 issued by the Aster Medicity, Kochi, in favour of the applicant

Annexure A-7 - A true copy of Medical Certificate dated 14.6.2018, issued by a competent Medical Practitioner at Kavaratti, in favour of the applicant.

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